

Declaration of Assets and Liabilities

Year 2020-2021

I, SURESH KUMAR son/daughter/wife of SR2 Yadeendra Yadav

aged 20.04.1975 years, belonging to Bidar Legislative Assembly

37.5 (FMT)

service and presently working as Driver

give her/his below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving A/c 12354/- S.I.R. 3000/- S.I.M. 12345/- S. Etc. 5000/- B. S. 1000/-	Spouse: Mrs. S. Devi	MR. S. D. Yadav	Adarsh Kumar	Priya Kumar
(iii)	Bonds, Debentures and Shares in companies	SBI M.F. Monthly 2000/- Fixed 50,000/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Post Office Life Insurance Sum assured 5,00,000/-				
(v)	Motor Vehicles (details of make, etc.)	Hero Motor cycle				
(vi)	Jewellery (give details of weight and value)	25gm 1,30,000/-				
(vii)	Other assets, such as values of claims / interests	NO				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange. In respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Suresh Kumar

11-2-2021

11/2/21

12.2.21

1997
15/02/21

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Ms. Meera Devi	Mr. S. D. Karoth Kumar	Ms. Arundh Kumar	Ms. Priya Kumar
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution (s) / Department (s)	Amount outstanding as on 01-01-2021
(a)	(i) Loans from Banks	SBI (250000/-) 01-2-2021 150700/- 03-2-2021	4,03,700/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues:	—	—
	(a) dues to departments dealing with government accommodation	NIL	—
	(b) dues to departments dealing with supply of water	NIL	—
	(c) dues to departments dealing with supply of electricity	NIL	—

सुरेश कुमार

11-2-2021

	(d) dues to departments dealing with telephones	—	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	—	
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	BPY PK 1389E	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	—	
	(iii) Sales Tax (Only in case of proprietary business)	—	
	(iv) Property Tax	—	

C. Personal Detail

GPF/EPF/PRAN No. :- PTS/BLA-1089

Gender :- M (M/F)

Date of Birth :- 20 04 1975 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- DRIVER
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- DARBHANGA BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: सुरेश कुमार

Name of Employee: SURESH KUMAR

Designation: DRIVER

Department: BIHAR LEGISLATIVE ASSEMBLY
PATNA BIHAR

Place: Patna

Date: 11/02/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सुरेश कुमार
11-2-2021